COURT-II IN THE APPELLATE TRIBUNAL FOR ELECTRICITY (Appellate Jurisdiction)

APPEAL NO. 54 OF 2018

Dated: 7th December, 2018

Present: Hon' ble Mr. Justice N.K. Patil, Judicial Member Hon' ble Mr. Ravindra Kumar Verma, Technical Member

In the matter of:

Jaiprakash Power Ventures Limited Vs.				Appellant(s)
Madhya Pradesh Electricity R & Ors.	egul			Respondent(s)
Counsel for the Appellant(s)	:	Shri S. Venkatesh Mr. Sandeep Rajpurohit		
Counsel for the Respondent(s)	:	Ms. Aradhna Tondon for R-1	1	
		Mr. Aashish Anand Barnard Mr. Pramhans for R-2		

<u>ORDER</u>

The learned counsel appearing for the appellant and the respondents submitted that the pleadings are complete.

Submissions made by the learned counsel appearing for the parties, as stated supra, are placed on record.

List the matter for hearing on 15.02.2019.

(Ravindra Kumar Verma) Technical Member mk/pk (Justice N.K. Patil) Judicial Member